

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1304
ANSWERED ON:01.12.2005
CONSTRUCTION OF RAILWAY UNDER BRIDGES
Mallikarjunaiah Shri S.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to construct Railway Under- Bridges (RUBs) at Sharadanagar, Tiptur, Tumkur Districts of Karnataka State;
- (b) if so, the time by which it is likely to be cleared;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government to redress the grievances of railway passengers of the above Railway Stations

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (c): No specific kilometre and level crossing number have been mentioned where Road Under Bridge (RUB) is demanded. Railway construct Road Over/Under bridge in lieu of busy level crossings where traffic density is more than 1 lakh Train Vehicle Units (TVUs) otherwise on deposit terms at cost of sponsoring authorities. In both the cases proposal have to be sponsored by State Government/Local Authorities. There are already 39 numbers of Road Over/Under Bridges sanctioned in State of Karnataka.

However, there is only one manned Level Crossing No. 84 at Km. 139/8-9 near Tiptur station which does not qualify for replacement by Road Under Bridge on cost sharing basis. No specific proposal has been received from State Government/Local Authorities for construction of Road Over/Under Bridge on deposit terms.

(d): All the minimum essential amenities for passengers required have been already provided at the Station. More facilities will be provided as and when required under extant rules.